

CIVIL JUDGE AND JMFC, DODBALLAPUR
MAMATHA SHIVAPUJI
Addl. Civil Judge & JMFC
Cause List Date: 30-06-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	O.S. 377/2006 (HEARING)		Shanthidevi and others Vs N Bhaskar	CBK/SK RM
2	O.S. 63/2007 (HEARING)		Shanthidevi and others Vs N Baskar and others	Syed nissar Ulla
3	O.S. 422/2007 (HEARING)		NAGARAJ Vs SIDDAMMA	
4	O.S. 264/2008 (HEARING)		SANJEEVAMMA Vs NEELAMMA	
5	O.S. 482/2008 (HEARING)		ANJINAPPA Vs GOWRAMMA	
6	O.S. 368/2008 (TO HEAR ON IA 1)		DEVENDRA Vs CHAITHRA	
12:00 P.M - 1:00 P.M				
7	O.S. 422/2008 (HEARING)		MOHD.SAMIULLA Vs RAJAMMA	A.KRISHANMURTHY KSS
8	FDP 14/2009 (HEARING)		HANUMANTHRAYAPPA Vs PILLAMMA	
9	O.S. 394/2011 (ARGUMENTS)		BHAGYAMMA Vs RENUKAMMA	H.M
10	O.S. 54/2012 (ARGUMENTS)		BYLAHANUMAIAH Vs SHARADA BAI	M MOHANKUMAR
11	O.S. 370/2008 (TO HEAR ON IA 1)		K.V.ARAVAMUDAN Vs THE STATE OF KARNATAKA	PRAKASH T. HEBBAR A.G.P
2:45 P.M - 3:45 P.M				
12	O.S. 204/2009 (HEARING)		NAGARAJ Vs CHANNARAYAPPA	RAVI M
13	O.S. 240/2009 (HEARING)		MADEGOWDA Vs RANGAPPA	
14	O.S. 8/2009 (TO HEAR ON IA 1)		SIDDARAJU Vs RANGAPPA	M.KRISHNAMURTHY
15	O.S. 106/2009 (TO HEAR ON IA 1)		SABIRA BI Vs MUNIYAPPA	ASADULLA KHAN

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16	O.S. 186/2009 (TO HEAR ON IA 1)		PUTTAMMA Vs ERRAMMA	K.NARAYANA GOWDA
			<u>3:45 P.M - 4:45 P.M</u>	
17	O.S. 542/2008 (ORDERS.)		V. RAMAIAH Vs H.G. VENKATACHALAPATHY	MKM TN
Cases listed below are adjourned due to Covid 19				
18	EX 15/2009 (SUMMONS)	25-07-2020	HEMANTHKUMAR Vs K K SRIKANTH	B.S.MALLIKARJUNA
19	EX 25/2009 (SUMMONS)	25-07-2020	LOKANATH Vs SRIKANTH	B.S.MALLIKARJUNA
20	O.S. 348/2014 (SUMMONS) IA/1/2014 IA/2/2014	25-07-2020	RAVI KUMAR Vs SHIVAPRASAD	RAVI M
21	O.S. 368/2017 (SUMMONS)	25-07-2020	Muniyallagappa Vs Gowamma	Sri Venkatachala B
22	O.S. 102/2018 (SUMMONS) IA/1/2018	25-07-2020	NARAYANSWAMY Vs MADIYAMMA	M MUNIRAJU
23	O.S. 2/2019 (SUMMONS)	25-07-2020	MUDDAMMA Vs C VENKATASWAMY	RAVI MAVINKUNTE
24	O.S. 54/2019 (SUMMONS) IA/1/2019	25-07-2020	MUNIBOMMAKKA Vs LAKKAMMA	C G
25	O.S. 56/2019 (SUMMONS) IA/1/2019	25-07-2020	CHIKKATHAYAMMA Vs PUTTAMMA	SANTHOSH
26	O.S. 58/2019 (SUMMONS) IA/1/2019	25-07-2020	V S MUNIRAJU Vs PILLEGOWDA	N MOHAN
27	O.S. 94/2019 (SUMMONS)	25-07-2020	Corporation Bank Vs Bhagyamma	MKM
28	O.S. 104/2019 (SUMMONS) IA/1/2019	25-07-2020	R SHIVA KUMAR Vs RAJALAKSHMAMMA	G C N
29	O.S. 118/2019 (SUMMONS) IA/1/2019	25-07-2020	G A RAMAKRISHNAIAH Vs HUCHEGOWDA	N R NAGENDRA
30	O.S. 202/2019 (SUMMONS) IA/1/2019	25-07-2020	MUNIKRISHNAPPA Vs DODDASUBBAIAH	M K M

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31	O.S. 296/2019 (SUMMONS) IA/1/2019	25-07-2020	PRANESH G. Vs RAMADEVAMMA	ARR
32	O.S. 298/2019 (SUMMONS)	25-07-2020	AKBAR WAHAB Vs Y. WAHEEDA BEGUM	KSR
33	O.S. 348/2019 (SUMMONS)	25-07-2020	STATE BANK OF INDIA Vs M. SWATHI	ARN
34	O.S. 360/2019 (SUMMONS)	25-07-2020	MAHESH .N. Vs THE CHIEF SECRETARY, GOVERNMENT OF KARNATAKA	RAVI M.
35	O.S. 372/2019 (SUMMONS)	25-07-2020	STATE BANK OF INDIA Vs SUMITHRA	ARN AND SAN
36	O.S. 444/2019 (SUMMONS) IA/1/2019	25-07-2020	N. CHANDRAMOULI Vs RAMARAJU	NARENDRABABU.
37	O.S. 498/2019 (SUMMONS) IA/1/2019	25-07-2020	M. MANJAMMA Vs UMA R.	RKK
38	O.S. 502/2019 (SUMMONS) IA/1/2019 IA/2/2019	25-07-2020	H.R. Radha Vs Muniyappa	Sri B Sudhakar
39	O.S. 508/2019 (SUMMONS) IA/1/2019	25-07-2020	N A SHANKAR Vs NANJAMMA	BKM
40	O.S. 56/2020 (SUMMONS)	25-07-2020	M. GOPALAPPA Vs KODANDARAMA	AK
AWAIT SUMMON/NOTICE				
41	O.S. 126/2018 (SUMMONS) IA/1/2018 IA/2/2018	25-07-2020	SHIVAKUMAR Vs SIDDALINGAPPA	VENKATACHALA B
42	O.S. 494/2018 (SUMMONS) IA/1/2018 IA/2/2018	25-07-2020	KWAVALAMMA Vs CHIEF SECRATORY GOVT OF KARNATAKA	D K L
43	O.S. 542/2018 (SUMMONS) IA/1/2018	25-07-2020	HANUMANTHARAJAU Vs SIDDAGANGAMMA	H M M
44	O.S. 384/2019 (SUMMONS) IA/1/2019	25-07-2020	A. K. GANGAMMA Vs MAHADANADAGUPTHA P.G.	BKK
STEPS				

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45	O.S. 100/2016 (SUMMONS) IA/1/2016 IA/2/2016	25-07-2020	RAMESHKUMAR Vs GIRIJAMMA	
46	O.S. 396/2016 (SUMMONS) IA/1/2016	25-07-2020	N.SHASHIKALA Vs SUBBAMMA	AMARENDRA
47	O.S. 436/2018 (SUMMONS) IA/1/2018	25-07-2020	N C NAGARAJ Vs SHOBHA	C L VENKATAREDDY
SUMMONS				
48	O.S. 394/2017 (SUMMONS) IA/1/2017	25-07-2020	Nagrathamma Vs Mallegowda	Kumar
49	O.S. 158/2011 (objections)	25-07-2020	MUN IAKKAYAMMA Vs MUNIRAJU	S.E.SHIVAKUMAR
50	O.S. 330/2011 (objections) IA/1/2011	25-07-2020	RAMAIAH Vs RATHNAMMA	RAVI.M
51	O.S. 362/2014 (objections) IA/1/2014	25-07-2020	RAJAMMA Vs BYLAHANUMAI AH	Y.S.RAMESH
52	O.S. 246/2017 (objections) IA/1/2017	25-07-2020	Veeranna Vs Hanumakka alias Nagahanumakka 1 Nagaraj	Sri S.A Khadri and Ume Hanee A
53	O.S. 250/2018 (objections) IA/1/2018	25-07-2020	Prasanna Vs Hanumakka	Sri Sagar P
54	Misc 8/2018 (objections) IA/1/2018	25-07-2020	N SHASHIKALA Vs M MURTHY	ARVIND KUMAR
55	O.S. 102/2019 (objections) IA/1/2019	25-07-2020	SANJAYKUMAR Vs RAJENDRA J	G C N
56	O.S. 240/2019 (objections) IA/1/2019 IA/2/2019	25-07-2020	R. MURALI Vs B. NAGARAJU	RAVI M.
57	O.S. 62/2020 (objections) IA/1/2020	25-07-2020	SURESH BABU Vs GOVIND SWAMY	MHM
58	O.S. 280/2007 (HEARING)	25-07-2020	SUSHEELAMMA Vs KANTHEGOWDA	B.S.MALLIKARJUNAIAH
59	O.S. 642/2008 (HEARING)	25-07-2020	A. MUINIGOWDA Vs DODDAMUNIYAPPA	

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60	FDP 11/2009 (HEARING)	25-07-2020	MUTHURAJAPPA Vs KARIYAPPA	A N L
61	FDP 2/2011 (HEARING)	25-07-2020	muniyamma Vs munishamappa	kumara
62	O.S. 146/2011 (HEARING)	25-07-2020	S.PADMA Vs G.RAJAMMA	T.N.BALAJI
63	O.S. 272/2011 (HEARING)	25-07-2020	LAKSHMAMMA Vs CHIKKAMMA	BYREGOWDA
64	O.S. 334/2011 (HEARING)	25-07-2020	REVAMMA Vs SRI. NEELAKANTAIAH	V.RAJAIAH
65	O.S. 38/2012 (HEARING)	25-07-2020	CHIKKAVEERANNA Vs NANJAMMA	M.KRISHNAMURTHY
66	O.S. 298/2012 (HEARING) IA/1/2012	25-07-2020	B.R.VISHWANATH Vs GOPALARAJU	M.KRISHNAMURTHY
67	FDP 20/2012 (HEARING)	25-07-2020	SMT. VENKATAMMA Vs SIDDAPPA	MG Vijayendrakumar
68	O.S. 20/2013 (HEARING)	25-07-2020	MARAPPA Vs VASUDEV	SYE NISAR ULLA
69	O.S. 52/2013 (HEARING)	25-07-2020	HANUMAKKA Vs ANJINAPPA	
70	EX 22/2013 (HEARING)	25-07-2020	RANGAPPA Vs KRISHNAPPA	BYREGOWDA
71	O.S. 478/2014 (HEARING) IA/1/2014	25-07-2020	DODDANARASIMHAIAH Vs SIDDAGANGAMMA	A.R.NAGARAJAN
72	O.S. 190/2015 (HEARING) IA/1/2015	25-07-2020	V.KRISHNAREDDY Vs GOPALIAH V	T G MANJUNATH
73	O.S. 282/2015 (HEARING) IA/1/2015	25-07-2020	GOWRAMMA Vs THE SECRETARY	
74	EX 36/2015 (HEARING)	25-07-2020	SURESH Vs NARAYANAMMA	
(O.S./0000184/2011)				
75	O.S. 104/2016 (HEARING) IA/1/2016	25-07-2020	Manjanna aliyas Manjunath Vs Santhosh	T N B

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76	O.S. 190/2017 (HEARING) IA/1/2017	25-07-2020	Narasimhamurthy Vs Rathnamma	J B D
77	O.S. 462/2019 (HEARING) IA/1/2019 IA/2/2019	25-07-2020	THIMMAIAH Vs BASAPPA @ BASAVARAJU	RM
78	O.S. 488/2019 (HEARING) IA/1/2019	25-07-2020	MAHADEVAMMA Vs SHIVANANJAPPA	DKL
79	Misc 2/2020 (HEARING)	25-07-2020	CHIKKAMARAPPA Vs MUNIYAPPA	TNB
80	O.S. 116/2020 (HEARING) IA/1/2020	25-07-2020	K. S. MUNIRAJIAH Vs S. JAYARAM	MYLARAIAH
FURTHER CHIEF OF PW1				
81	O.S. 264/2012 (HEARING) IA/1/2012	25-07-2020	SUKANYA Vs RAMANJINAPPA	M.G.VIJAYENDRA KUMAR
82	O.S. 388/2015 (ISSUES.) IA/1/2015	25-07-2020	Thimmakka Vs Kyathappa	R Radhakrishna
83	O.S. 110/2016 (ISSUES.) IA/1/2016	25-07-2020	Adhilakshmi Vs S V Thippana	A.K
84	O.S. 274/2016 (ISSUES.)	25-07-2020	Nongwoo seed India Pvt Ltd Vs Rangaswamy	Ak/AkM
85	O.S. 318/2016 (ISSUES.) IA/1/2016	25-07-2020	Akeela Vs Syed Ghouse aliyas Azam	M Srinivas and Renu Srinivas
86	O.S. 350/2016 (ISSUES.) IA/1/2016	25-07-2020	Kathum Vs The CMC	A Prashanth
87	O.S. 364/2016 (ISSUES.) IA/1/2016 IA/2/2016	25-07-2020	G T Gurulakshamma Vs The Commissioner	S MUNIRAJU
88	O.S. 16/2017 (ISSUES.) IA/1/2017	25-07-2020	Manohar Vs BL Chandrakumar	A Prashanth
89	O.S. 80/2017 (ISSUES.) IA/1/2017	25-07-2020	d sREENIVASA mURTHY Vs Papamma	K N B
90	O.S. 350/2017 (ISSUES.) IA/1/2017	25-07-2020	H SRIKANTHA MURTHY Vs C NARAYANASHETTY	

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91	O.S. 78/2018 (ISSUES.) IA/1/2018	25-07-2020	M HUCHAPPA Vs CHIEF SECRETARY GOVT OF KARNATAKA BANGALORE	D K L
92	O.S. 354/2018 (ISSUES.) IA/1/2018	25-07-2020	VENKATESH Vs CHIKKANANJAMMA	A N LOKESH
93	O.S. 516/2018 (ISSUES.) IA/1/2018	25-07-2020	K.G.Rajanna Vs D.R Manjunatha	Sri Keshava Rao Mohite
94	O.S. 194/2019 (ISSUES.) IA/1/2019	25-07-2020	MASTER KOUSHIK Vs CHIKARAMGAIAH	V C
95	O.S. 208/2019 (ISSUES.) IA/1/2019	25-07-2020	N UDAY Vs G RAMAKRISHNA	D G
96	O.S. 268/2019 (ISSUES.) IA/1/2019	25-07-2020	KADARAMMA Vs MUTHYALAMMA	VENKATACHALA B
HEARING ON PRELIMINARY ISSUES				
97	O.S. 344/2015 (ISSUES.) IA/1/2015	25-07-2020	HV VENKATESH Vs SMT GIDDAMMA	
98	O.S. 134/2016 (ISSUES.) IA/1/2016	25-07-2020	Lakshamma Vs Girish Kumar	KRNK
CROSS EXAMINATION OF PW				
99	O.S. 118/2009 (EVIDENCE)	25-07-2020	MUTHAHANUMAKKA Vs CHIKKAKYATHAPPA	M KRISHNAMURTHY JHD
100	O.S. 366/2009 (EVIDENCE)	25-07-2020	CHIKKAMARAPPA Vs MUNIYAPPA	T.N.BALAJI RAVI.M
101	O.S. 76/2012 (EVIDENCE) IA/1/2012	25-07-2020	SAROJAMMA Vs GOVINDAPPA	K.DODDEGOWDA R.M
102	O.S. 218/2012 (EVIDENCE) IA/1/2012	25-07-2020	HANUMAPPA Vs SARASWATHAMMA	RAVI.M
103	O.S. 396/2012 (EVIDENCE)	25-07-2020	GUTTAPPA Vs THE ASS DIRECTOR DEPT	MKM AGP
FURTHER CHIEF OF PW1				
104	O.S. 66/2012 (EVIDENCE) IA/1/2012	25-07-2020	GANGAMMA Vs NAGARATHNAMMA	ANAND KUMAR
105	O.S. 106/2013 (ARGUMENTS)	25-07-2020	SMT ANITHA Vs M T BALAKRISHNA	P SHANKARAPPA ARN

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106	O.S. 122/2003 (ORDERS.)	25-07-2020	SANJEEVAMMA Vs VENKATALAKSHMAMMA	
107	O.S. 398/2012 (AMENDED PLAINT)	25-07-2020	H.N. MUNIRUDRAIAH Vs VEERPAKASHA	M.KRISHNA MURTHY
108	O.S. 44/2014 (AWAIT REPORT) IA/1/2014	25-07-2020	C.K. SRIRAMPRAKASH Vs MOORTHY	B.S.M.
109	O.S. 46/2014 (AWAIT REPORT) IA/1/2014	25-07-2020	C.K. SRIRAMPRAKASH Vs NANJAPPA	B.S.M.
110	O.S. 156/2014 (AWAIT REPORT) IA/1/2014 IA/2/2014	25-07-2020	MUNİYAPPA K Vs THAHSILDAR	SYED NISAR ULLA
111	O.S. 112/2016 (AWAIT REPORT) IA/1/2016	25-07-2020	Nethravathi Vs Sri Devraj Urs International Residential School	D K L
112	O.S. 64/2009 (long pending record)	25-07-2020	SHIVABALAYOGI SEVASHRAM TRUST Vs LALITHAMMA	M.J.N R. BYREGOWDA
113	O.S. 506/2007 (TO HEAR ON IA 1)	25-07-2020	RAMAKRISHANAPPA Vs NANJAPPA	RAVI M
114	O.S. 114/2009 (TO HEAR ON IA 1)	25-07-2020	SHANTHAMMA Vs KASAPPA	LALITHA DR
115	FDP 7/2009 (TO HEAR ON IA 1)	25-07-2020	NAGARATHNAMMA Vs KAMAKSHAMMA	
116	O.S. 430/2014 (TO HEAR ON IA 1) IA/1/2014	25-07-2020	NARASIMHA MURTHY A Vs ARASAPPA	RAVI M
117	O.S. 24/2016 (TO HEAR ON IA 1) IA/2/2016 IA/1/2016	25-07-2020	MASTER MANOJ Vs CHIKKAMUNIYAPPA	
118	O.S. 168/2016 (TO HEAR ON IA 1) IA/1/2016	25-07-2020	OBALAPPA Vs CHANDRAPPA	RAVI M
119	O.S. 54/2018 (TO HEAR ON IA 1) IA/1/2018	25-07-2020	MUNIRAJU G S Vs V KRISHNA MURTHY	M MOHAN
120	O.S. 140/2018 (TO HEAR ON IA 1) IA/1/2018 IA/2/2018	25-07-2020	VAZEER Vs CMC D B PURA	S A KHADRI

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121	O.S. 386/2019 (TO HEAR ON IA 1) IA/1/2019	25-07-2020	KRISHNAPPA Vs NAGAPPA	SRH

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3:45 P.M - 4:45 P.M				
1	C.C. 584/2016 (JUDGMENTS)		TOWN PS Vs	
2	CrI.Misc. 433/2013 (ORDERS.)		LAVANYA Vs LAKSHMIKESHAVA	K.S. SREEDHARA
3	P.C.R. 369/2018 (ORDERS.)		HDFC BANK LTD Vs CHANDRAKHANTHA S	R P
4	P.C.R. 370/2018 (ORDERS.)		HDFC BANK LTD Vs SHANTHARAJU N	R P
Cases listed below are adjourned due to Covid 19				
5	C.C. 1537/2020 (SUMMONS)	22-08-2020	D.B PURA RURAL PS Vs ANKALAPPA	
STEPS				
6	C.C. 737/2016 (SUMMONS)	22-08-2020	Pavgada Sourdha Bank Vs Somashekar	
7	CrI.Misc. 151/2019 (HEARING)	22-08-2020	Bhagyamma Vs Muniraju	Syed Nisar Ulla
8	C.C. 514/2014 (EVIDENCE)	22-08-2020	SMT.KANTHAMMA Vs K.R.SHANKAR	PRABHAKARA RAJU
9	C.C. 357/2015 (EVIDENCE)	22-08-2020	A.N.JAGADEESH Vs RAVIKUMAR.K.A.	N.KEMPEGOWDA
10	C.C. 1163/2017 (EVIDENCE)	22-08-2020	B Vishwanath Vs Muniraju	
CROSS EXAMINATION OF PW				
11	CrI.Misc. 506/2013 (EVIDENCE)	22-08-2020	PADMAVATHI ALIAS RENUKAMMA Vs RAVISHA	
12	C.C. 1440/2017 (FRAMING OF CHARGE OR PLEA)	22-08-2020	Shivanna Vs Ajay kUmar	
13	P.C.R. 85/2015 (ENQUIRY)	22-08-2020	MS SHRIRAM TRANSPORT FINANCE CO LTD Vs MYLARAPPA	

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14	CrI.Misc. 131/2019 (NOTICE) IA/1/2019	22-08-2020	PADMAVATHAMMA Vs SHIVAKUMAR	SURESH M R
15	P.C.R. 334/2019 (SWORN STATEMENT)	22-08-2020	ANANDAMURTHY Vs M/S. K.R. ENTERPRISES	RMR
16	P.C.R. 382/2019 (SWORN STATEMENT)	22-08-2020	HANUMEGOWDA Vs M/S. K.R. ENTERPRISES	RMR

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